

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 216 of 2013

&

I.A. No. 295 of 2013

Dated : 18th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity
Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant (s) : Ms. Suparana Srivastava
Ms. Shivani Rana

ORDER

Admit. Issue notice to the Respondents returnable on 04.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs